

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 136
Appeal No. 204/252/ND/2020

IN THE MATTER OF:

Mre. Kuldeep Kaur, Member & Ex-
Director Indtech (India) Pvt Ltd

... Appellant/Petitioner

Vs

ROC

... Respondent

Order under Section 252

Order delivered on 24.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For ROC :

For IT Dept. : Mr. Deepak Anand, Adv.
Mr. Vipul Agrawal, Adv.

ORDER

Due to paucity of time, matter adjourned to **09.03.2021**.

Sd/-
(K. K. VOHRA)
MEMBER (TECHNICAL)
Mukesh- 24.12.2020

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)